

## GEI Industrial Systems Limited

List of Secured Financial Creditors as on 20.7.2017 under Regulation 13(1) of IBBI (CIRP) Regulations  
(Status as on 8.3.2023)

Sl. No.	Name of the creditor	Amount claimed (Rs.)	Amount admitted (Rs.)	Security interest
1	ICICI Bank Ltd.	49,34,10,029	49,34,10,029	(i) First hypothecation charge on stocks, book debts & other current assets, existing & future on pari-passu basis with consortium member banks, namely ICICI Bank Ltd., State Bank of India, Axis Bank Ltd., IDBI Bank Ltd., Standard Chartered Bank, Yes Bank Ltd. and Kotak Mahindra Bank Ltd.; (ii) Equitable mortgage of land and building on second pari passu charge basis with other working capital lenders; (iii) Hypothecation of entire movable fixed assets on second pari passu charge basis with other working capital lenders; (iv) Pledge of 100,000 equity shares (exclusive to ICICI Bank Ltd.) and (v) Personal guarantees of Mr. C.E. Fernandes, Mrs. Everlyn Fernandes and Mr. Bernard John
2	State Bank of India	43,83,49,733	43,83,49,733	Same as ICICI Bank Ltd. (except pledge of shares)
3	IDBI Bank Ltd.	76,34,68,918	76,08,41,418	Same as ICICI Bank Ltd. except pledge of shares (Pledge of 650,000 equity shares of the Company held by promoters Mr. C.E. Fernandes and Mrs. Everlyn Fernandes for term loan since already repaid)
4	Axis Bank Ltd.	46,94,79,906	46,94,79,906	Same as ICICI Bank Ltd. except pledge of shares (pledge of 10,00,000 equity shares of the CD held by promoters )
5	Standard Chartered Bank	20,20,47,283	20,20,47,283	Same as ICICI Bank Ltd. (except pledge of shares)
6	Kotak Mahindra Bank Ltd.	10,32,31,184	10,32,31,184	Same as ICICI Bank Ltd. (except pledge of shares). Further, Hon'ble DRT, Jabalpur, vide order dt. 23.5.2017, allowed the bank to sell the security and also issuance of recovery certificate. Also, MP High Court order dt. 28.9.2015 directing repayment
7	J. C. Flowers Asset Reconstruction P Ltd	19,69,96,404	19,69,96,404	Same as ICICI Bank Ltd. (except pledge of shares)
8	Omkara Assets Reconstruction Pvt. Ltd.	66,55,803	65,95,926	First and exclusive charge on the hypothecated asset, being Double Goliath Crane, Arbitration Award dt. 21.10.2016

9	Madhya Pradesh Financial Corporation	31,49,221	31,49,221	Equitable mortgage of entire land, building and machinery on first charge basis
	<b>Total</b>	<b>2,67,67,88,481</b>	<b>2,67,41,01,104</b>	

